

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1858**  
TO BE ANSWERED ON 21.12.2018

**Cleaning of Kaveri River**

1858. SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has any proposal to clean Kaveri river in Tamil Nadu and Karnataka States; and

(b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) & (b) It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under National River Conservation Plan (NRCP) for taking-up various pollution abatement works, on cost sharing basis between the Central & State Governments.

Under NRCP, for pollution abatement of river Kaveri in Karnataka, projects have been taken-up in the towns of KR Nagar, Kollegal, Nanjangud and Srirangapatna at total sanctioned cost of Rs. 5.34 crore and a total sewage treatment capacity of 7.52 million litres per day (mld) has been created. Projects for pollution abatement of river Kaveri in Tamil Nadu have been taken-up in the towns of Bhawani, Erode, Karur, Kumbakonam, Kumarapalayam, Myladuthurai, Pallipalayam and Tiruchirappalli at a total sanctioned cost of Rs. 263.75 crore and sewage treatment capacity of 161.41 mld has been created. Presently, no fresh proposal has been received in the Ministry for pollution abatement of river Kaveri in Karnataka and Tamil Nadu under the NRCP.

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